

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 154
173/241- 242/PB/2019

IN THE MATTER OF:

Emaar Holding II
Vs.
Emaar MGF Land Ltd. & Ors.

... Applicant/Petitioner

... Respondent

Order Under Section 241-242

Order delivered on 22.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Dr. Abhishek Manu Singhvi, Sr. Adv. Mr. Dheeraj Nair, Mr. Kumar Kislay, Mr. Amit Bhandari, Mr. Angad Bedi, Advs.

For the Respondent : Mr. Sudipto Sarkar, Sr. Adv. With Mr. Konal Sinha, Adv. For Respondent No. 1, Mr. P. Nagesh, Mr. Harshal Kumar, Advs. For Respondent No. 5, 6, 7
Dr. U.K Chaudhary, Sr. Adv. Ms. Manisha Chaudhary, Mr. Mansuymmer Singh, Mr. Pratam Soni, Advs.
Ms. Deepshikha Sansanwal, Mr. K. Dutta, Mr. Santhosh Krishnan, Advs. For R-9

ORDER

List on 29.01.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)